

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/2287(CHE)2023**

**PETITION NUMBER : CP(IB)/64(CHE)2023**

**NAME OF THE APPLICANT : Innova India**

**NAME OF THE RESPONDENT(S) : Arpit Kothari, IRP M/s.Spica Metfab  
Solutions India Pvt Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of  
NCLT Rules, 2016**

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**ORDER**

None for the Applicant. Ld. Counsel Ms. Ragha Sudha for the Respondent

In this case reply was filed vide Diary No.652 dated 07.02.2024.

No rejoinder on file.

Applicant is directed to file rejoinder within a week failing which the right to file rejoinder will be closed.

Application is posted for hearing on **09.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk